



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No.4679/2021
(S.W.P. No.702/2009)

Monday, this the 17th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Tarun Shridhar, Member (A)**

1. Ganesh Singh Balloria, Age 45 years
S/o Shri Narinder Singh
R/o 1737, Railway Road
Nanak Nagar, Jammu.
2. Pradeep Kumar Fotedar, Age 45 years
S/o Shri Brij Krishna Fotedar
R/o EP-9, Mohalla Dalpatian
Jammu.
3. Sanjeev Gupta, Age 45 years
S/o Shri Mohan Lal
R/o 454, Channi Himmat Colony
Jammu.
4. Ravinder Koul, Age 46 years
S/o Late Shri Omkar Nath Koul
R/o 80-P, Sector 1 Extn.
Trikuta Nagar, Jammu.
5. Ravi Kumar Dabgotra, Age 45 years
S/o Shri Sardari Lal
R/o F-374, Rajpura Mangotrian, Jammu.
6. Narinder Singh, Age 42 years
S/o Late Shri Mehar Singh
R/o 8-A, IIInd Extension



Gandhi Nagar, Jammu.

7. Rajeev Sharma, Age 46 years
 S/o Shri Mahant Ram
 R/o H.No.32, Lane No.2
 ArjunVihar, Kunjwani
 Jammu.

8. Surinder Pal Singh Azrot, Age 42 years
 S/o Shri Dalip Singh
 R/o 167, Shastri Nagar
 Jammu.

...Applicants

(*Nemo* for applicants)

VERSUS

1. State of J&K
 Through Chief Secretary
 J & K Government
 Civil Secretariat, Srinagar.

2. Commissioner/Secretary to Government
 Public Works Department
 J & K Govt.
 Civil Secretariat, Srinagar.

...Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

This T.A. was listed on number of occasions and there was no representation for the applicants. With a view to give a final

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chance to the applicants or their counsel, the matter was adjourned. Today also, there is no representation for the applicants.

2. Accordingly, the T.A. is dismissed for default. There shall be no order as to costs.

(Tarun Shridhar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 17, 2021
/sunil/jyoti/sd/dsn/